

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4666  
ANSWERED ON:25.08.2010  
MID DAY MEAL SCHEME  
Mani Shri Jose K.;Patil Shri Sanjay Dina

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether any instructions have been issued to cover all children in Government aided schools, Education Guarantee Scheme (EGS)/Alternative and Innovative Education (AIE)/Schools under National Child Labour Project under Mid Day Meal Scheme (MDMS);
- (b) if so, the details thereof;
- (c) the number of Government-aided schools, EGS/AIE/NFE Centres in the country;
- (d) the total number of beneficiaries from the above said scheme;
- (e) whether the Government is aware of any gap in coverage; and
- (f) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): Instructions have been issued to cover all children studying in classes I-VIII in Government, Government aided and Local Body Schools, Education Guarantee Scheme (EGS) and Alternative and Innovative Education (AIE) centres including Madarsas and Maqtabs supported under SSA and schools being operated under the National Child Labour Project (NCLP) under the National Programme of Mid Day Meal in Schools (NP-MDMS).

(c) to (f): The Programme Approval Board (PAB) for Mid Day Meal Scheme for the year 2010-11 approved all 11,65,966 Government, Government aided and Local Body Schools, 82,111 EGS/AIE centres, 9385 Madarsas/Maqtabs and 5794 NCLP schools as proposed by the State Governments and Union Territories for coverage under MDMS. The PAB also approved 11.36 crore children for coverage under Mid Day Meal Scheme during 2010-11. However, it was clarified to the States/UTs that the PAB approval on above numbers is only for the purpose of estimating Central Assistance under MDM Scheme, every student attending the institutions, eligible to be covered under the scheme, will be served Mid Day Meal on all school days. In the event of any increase in these numbers, if the State Government/UT Administration finds that the available resources are not adequate, it may approach Government of India with evidence for enhancement of the same.